

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 11**  
**(IB)-16(PB)/2017**

**IN THE MATTER OF:**

**Anil Mahindroo & Anr.**

.... **APPLICANT / PETITIONER**

**Vs**

**Earth Iconic Infrastructures Pvt. Ltd.**

....

**RESPONDENT**

**SECTION:**

**Under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 16.05.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

: Mr. Chandra Shekhar Yadav, Mr. Varun  
Sharma, Advs.  
Mr. Rakesh Kumar, Mr. Hetish Raj Singh, Ms.  
Chetna Bisht, Advs. for new RP.

For the Respondent

: Mr. Anuj Tiwari, Adv. for R-3 (Earth Gracia)

**ORDER**

**CA-922(PB)/2019:-**

Notice of the application.

Mr. Anuj Tiwari, learned counsel for the non-applicant- respondent no. 3 accepts notice. A copy of the application has been furnished to him. Reply be filed within ten days with a copy in advance to the counsel for the applicant.

List for arguments on 27.05.2019.

Notice be issued to the other unserved respondents by dasti process as well as other processes like email, WhatsApp etc.

List on 27.05.2019.

**CA-921(PB)/2019:-**



The prayer made in this application is within the domain of the CoC and the same shall be placed before the CoC by the newly appointed RP as is clear from the order dated 08.05.2019 passed in CA No. 873(PB)/2019. Accordingly, the application stands disposed of.

**CA-920(PB)/2019:-**

Status report filed by the resolution professional with regard to the minutes of 7<sup>th</sup>, 8<sup>th</sup> and 9<sup>th</sup> CoC meetings and progress report for the period of 01.12.2018 to 28.02.2019, 01.03.2019 to 31.03.2019 and 06.04.2019 to 18.04.2019 along with other documents is taken on record subject to all just exceptions. The office is directed to maintain the record and place the same before the Bench at the time of final disposal.


The application stands disposed of.

**CA-928(PB)/2019:-**


Notice of the application be issued to the non-applicant-respondent for 27.05.2019.

Process dasti, as well as through email.

List on 27.05.2019.



**(M. M. KUMAR)  
PRESIDENT**



**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**